

Shri Deora comes from an illustrious family. His father, Shri Murli Deora had remarkable public life making monumental contributions in various positions, a former Cabinet Minister, a Member of this House as well as also of Lok Sabha and he kept his relations across all parties, something which is fundamental. I have had the good occasion and fortune to be a Member of Parliament along with his father and known the family for over four decades.

Shri Milind Deora is married to Shrimati Pooja Shetty, a successful entrepreneur in the entertainment industry and the couple is blessed with daughter - Miraya.

On behalf of this House, I wish him a long, healthy and happy life and extend greetings to his family members.

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### PAPERS LAID ON THE TABLE

#### **Report and Accounts (2020-21, 2021-22, 2022-23 and 2023-24) of STARS Project, Himachal Pradesh; STARS Project, Maharashtra and various Samagra Shiksha Programmes for various years and other related papers**

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report of the Strengthening Teaching-Learning and Results for States (STARS) Project, Himachal Pradesh, for the years 2022-23.
- (b) Review by Government on the working of the above Project.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 731/18/24]

- (ii) (a) Annual Report of the Strengthening Teaching-Learning and Results for States (STARS) Project, Maharashtra, for the years 2020-21 and 2021-22.
- (b) Review by Government on the working of the above Project.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 730/18/24]

- (iii) (a) Annual Report of the Samagra Shiksha, Chhattisgarh, for the year 2022-23.
- (b) Review by Government on the working of the above Programme.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 734/18/24]

- (iv) (a) Annual Report of the Samagra Shiksha, U.T. of Lakshadweep, for the year 2022-23
- (b) Annual Account of the Samagra Shiksha, U.T. of Lakshadweep, for the year 2022-23 and the Audit Report thereon.
- (c) Review by Government on the working of the above Programme.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L. T. 1618/18/24]

- (v) (a) Annual Report of the Samagra Shiksha, Odisha, for the year 2023-24.
- (b) Review by Government on the working of the above Programme.

[Placed in Library. See No. L. T. 796/18/24]

- (vi) (a) Annual Report of the Samagra Shiksha, Uttarakhand, for the year 2022-23.
- (b) Review by Government on the working of the above Programme.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 1619/18/24]

- (vii) (a) Annual Report and Accounts of the Samagra Shiksha, Chandigarh, for the year 2023-24, together with the Auditor's Report on the Account.
- (b) Review by Government on the working of the above Programme.

[Placed in Library. See No. L. T. 1143/18/24]

- (viii) (a) Annual Report and Accounts of the Samagra Shiksha, U.T. of Dadra & Nagar Haveli and Daman & Diu, for the year 2022-23, together with

the Auditor's Report on the Account.

- (b) Review by Government on the working of the above Programme.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 1142/18/24]

**I. Notifications of the Ministry of Home Affairs**

**II. Reports and accounts (2023-24) of the Delhi Police Housing Corporation Limited, New Delhi; NDMA, New Delhi; NIDM, New Delhi; CDRI, New Delhi and other related papers**

**गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, framed under Article 309 of the Constitution of India: -

- (1) G.S.R. 130., dated the 5<sup>th</sup> October, 2024, publishing the Ministry of Home Affairs, National Fire Service College, Nagpur, Foreman (Group 'C' Post) Recruitment Rules, 2024.
- (2) G.S.R. 131., dated the 5<sup>th</sup> October, 2024, publishing the Ministry of Home Affairs, National Fire Service College, Nagpur, Fire Engine Driver-cum-Operator (Group 'C' Post) Recruitment Rules, 2024.
- (3) G.S.R. 159., dated the November 3 — November 9, 2024 (Weekly Gazette), publishing the Ministry of Home Affairs, National Fire Service College, Nagpur, Fire and Rescue Operator (Group 'C' Post) Recruitment Rules, 2024.
- (4) G.S.R. 160., dated the 9<sup>th</sup> November, 2024, publishing the Ministry of Home Affairs, National Fire Service College, Nagpur, Mechanic (Group 'C' Post) Recruitment Rules, 2024.

[Placed in Library. For (1) to (4), see No. L. T. 911/18/24]

II. (A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Seventeenth Annual Report and Accounts of the Delhi Police Housing Corporation Limited, New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.